

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/65(CHE)/2023  
**NAME OF THE PETITIONER(S)** : RKJ Enterprises  
**NAME OF THE RESPONDENTS** : S Kadarkarai  
**UNDER SECTION** : Sec 95 of IBC, 2016

---

**ORDER**

Present: Ld. Counsel Ms. Jayanthi K Shah for the Petitioner.

Ld. Counsel for the Petitioner seeks two weeks time to file deed of guarantee.

Last opportunity is given to file deed of guarantee.

List the petition for hearing on **30.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)